

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Patna High Court.

Office of the Chief Justice of the Patna High Court would be falling vacant, very shortly consequent upon elevation of Mr. Justice M.R. Shah, Chief Justice of that High Court to the Supreme Court, in terms of a recommendation separately made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice A.P. Sahi is the senior-most from Allahabad High Court and has been functioning in that High Court ever since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice A.P. Sahi is suitable in all respects for being appointed as Chief Justice of the Patna High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is only one Chief Justice from Allahabad High Court which is the largest High Court in the country.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

New Delhi,
October 29, 2018.